GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATWERWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1855
ANSWERED ON 14/12/2021

REVENUE AND EMPLOYMENT GENERATED BY SHIPPING CORPORATION OF INDIA

1855. SHRI NEERAJ DANGI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

a) the year-wise details of revenue and employment generation by the Shipping Corporation of India (SCI) from Financial Year 2016-17 to 2020-21;
b) whether it is true that Government has decided to disinvest its shareholding of 63.75 per cent in SCI;
c) if so, the details thereof; and
d) if not, the steps being taken by Government to save SCI from disinvestment ?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) Details of revenue generation and employments of the Shipping Corporation of India (SCI) for the financial year 2016-17 to 2020-21, year-wise;

Rs.Crores

Particulars	2016-17	2017-18	2018-19	2019-20	2020-21
Total Revenue	3,592.60	3,617.50	4,105.20	4,668.39	3828.81
PAT	142.3	253.8	(122.0)	302.4	618.10

No. of employees

FY	Fleet		Shore		Total
	Regular	On Direct Contract & Manning Agent	Regular (31st March)	On contract & retainer (31st March data)	
2020-21	1292	1315	602	28	3237

2019-20	1371	1320	647	29	3367
2018-19	1499	1435	684	33	3651
2017-18	1569	1412	729	34	3744
2016-17	1573	1396	775	28	3772

(b) to (d) Yes Sir, CCEA in its meeting held on 20.11.2019 accorded 'in-principle' approval for strategic disinvestment of Government of India's shareholding of 63.75% in Shipping Corporation of India Ltd. (SCIL) along-with transfer of management to a strategic buyer. Preliminary Information Memorandum (PIM) / Expression of Interest (EOI) was floated on 22.12.2020 for strategic divestment of entire 100% shareholding of Government of India ("GOI") equity stake of 63.75% in Shipping Corporation of India Limited ("SCIL"). Multiple EoIs were received by the last date and time of submission of EoIs. Shortlisting of eligible bidders were done by Transaction Advisor appointed through a transparent confidential process. Virtual Data Room (VDR) access to the Qualified Interested Bidders (QIBs) has been provided and the process of due diligence started. Request for Proposal (RFP), Confidential Information Memorandum (CIM) along-with draft SPA were shared with QIBs inviting comments on draft Share Purchase Agreement (SPA).

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